



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

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Cause List Date 16-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 3503/14 Mohal Lal Vs. State	Dr. P.C. Jain	Aatish Jain
2	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil First Appeal No. 263/03 Rodulal Vs. Bhairulal	B.L. Agarwal	Sanjay Mehrotra
3	Sh. G.P. Pandey, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 4784/15 Smt. Rashmi Nahar Vs. Pawan Chheepa	O.P. Mishra	Bharti Sharma
4	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 3645/16 & 4013/16 Laxmi Narayan vs. Virendra Kumar	Paker Farooq S.C. Gupta	M.M. Ranjan Deepak Sharma
5	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Revision Petition No. 410/16 Pradeep Vs. Smt. Devki	Hemant Gajraj	Mukesh Kumar Saini
6	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma & Nikhil Simlot	S.S. Hora
7	Smt. Alka Bhatnagar, Advocate	S.B. Civil Revision Petition No. 1034/16 Rahul Vs. Seema	P.C. Bhandari	Manish Sharma
8	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 5059/12 Gaurav Rajvanshi Vs. Smt. Neetu	Shashi Shekhar Gaur	Jitendra Mitruka
9	Sh. P.K. Kasliwal, Advocate	S.B. Civil First Appeal No. 465/79 Kailash Chand Vs. Radhay Lal	Devendra Raghava	Sansuddin Ansari

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

“Help The Needy –Timely Help May Create History”